

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 214 & 215 of 2015**

**Dated : 5<sup>th</sup> February 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**West Bengal State Electricity Transmission Co. Ltd., .... Appellant (s)  
Versus  
West Bengal Electricity Regulatory Commission ..... Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K. Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans

**ORDER**

List these matters on **31.03.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/ss